

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date: 22.02.2024**

**Misc. Application No. 28 of 2024**  
**And**  
**Misc. Application No. 171 of 2024**  
**And**  
**Appeal No. 132 of 2024**

Mr. Subhash Chandra ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Robin Shah, Advocate i/b Bodhi Legal for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, and  
Mr. Yash Sutaria, Advocates i/b. M/s. K. Ashar & Co. for the  
Respondent.

ORDER:

1. Adjourned on the request of the learned counsel for the  
respondent. List for admission on February 26, 2024.

Ms. Meera Swarup  
Technical Member

22.02.2024  
PK